

School for the Orthopaedically Handicapped Children

*123. Shri D. C. Sharma: Will the Minister of Education and Scientific Research be pleased to state

(a) whether the proposal for a Central Model School for the orthopaedically Handicapped children has been finalised,

(b) if so, the amount of expenditure to be incurred on the construction of the building, and

(c) the recurring annual expenditure on its staff?

The Minister of State in the Ministry of Education and Scientific Research (Dr. K L Shrimall) (a) No, Sir

(b) and (c) Do not arise

Provident Fund of Insurance Employees

*124. Shri Radha Raman. Will the Minister of Finance be pleased to state

(a) whether it is a fact that Government have not yet settled and paid the Provident Fund Claims of the employees and officers who were engaged in Insurance business and had either resigned or were made to leave their old job after nationalization of insurance companies,

(b) what is the Government's policy in this regard, and

(c) whether any interest will be paid on such Provident Fund Claims for the period intervening between their resignation or termination to date of payment?

The Deputy Minister of Finance (Shri B. E. Bhagat) (a) to (c) The settlement of Provident Fund claims of the employees and officers who were engaged in the insurance business and were absorbed in the service of the Life Insurance Corporation from the 1st September, 1956 is effected promptly as and when the cases arise. In regard to those who left the service prior to the 1st Sep-

tember, 1956, the claims will lie against the Trustees of the respective Provident Funds and not against the Corporation

In either case, such claims do not lie against the Government

Wheel Axle and Tyre Plant

*125. Shri T. B. Vittal Rao: Will the Minister of Steel, Mines and Fuel be pleased to state

(a) whether Government have decided to set up Wheel Axle and Tyre plant in one of the three steel plants,

(b) if so, at which steel plant the above will be installed, and

(c) the steps taken or proposed to be taken in this regard?

The Minister of Steel, Mines and Fuel (Sardar Swaran Singh): (a) Yes Sir

(b) and (c) A Wheel, Axle and Tyre Plant will be installed in the Durgapur Steelworks for which a contract has already been concluded with a British Consortium—Messrs Indian Steelworks Construction Company

Pension for Defence Officers

*126 { Shri Warlor
Shri Kunhan }

Will the Minister of Defence be pleased to state

(a) whether it is a fact that officers in the Defence Services are entitled to draw pension in lump sum in advance for five years, and

(b) whether this facility is given to other ranks?

The Deputy Minister of Defence

(Sardar Majithia). (a) No

(b) Does not arise